

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CA 29/16, CA 30/16, CA 31/16 in CP 10/2008	IA 3/17 IN TP 11/16	Hearing	397 398	S.N. Harish & Anr. Vs Pods Biotech Pvt. Ltd. & 3 Ors.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

809

(Petitioner)

Respondent)

8095371495

Petitioner. *Talwarthya.*

for Sreevatsa Associates.

9845069428

Respondent

Pravun Kumar

Counsel for petitioner is present. Counsel for R-2 and 3 is present. Counsel for petitioner requested the Tribunal to list IA 03/17 for hearing. Counsel for R-2 and 3 requested time for objections as a last change.

List it on 22.03.2017.

MEMBER (J)

MEMBER (T)